

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

Second Floor,  
Commercial Complex,  
Indiranagar,  
Bangalore-38.

Dated: 1 FEB 1994

APPLICATION NO(s) 328 of 1993.

APPLICANTS: B.Narayana and five others. RESPONDENTS: Secretary, Railway Board, New Delhi and Others.

TO.

1. Sri. M.Raghavendra Achar, Advocate, No.1074 and 1075, 4th Cross, Sreenivasa Nagar, Bangalore-50.
2. The Divisional Railway Manager, Bangalore Division, Southern Railway, Bangalore.
3. Sri. A.N.Venugopal Gowda, Advocate, No.8/2, Upstaris, R.V.Road, Bangalore-4.

SUBJECT:- Forwarding of copies of the Orders passed by the Central Administrative Tribunal, Bangalore.

-xxx-

Please find enclosed herewith a copy of the ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal in the above mentioned application(s) on 12-01-1994.

Issued on  
1/2/94

gm\*

ok

*for M. A. S*  
DEPUTY REGISTRAR  
JUDICIAL BRANCHES.

1/2/94

CENTRAL ADMINISTRATIVE TRIBUNAL: BANGALORE BENCH

ORIGINAL APPLICATION NUMBER 328 OF 1993

WEDNESDAY THIS THE 12TH DAY OF JANUARY, 1994.

Mr. Justice P.K. Shyamsundar, ... Vice-Chairman.  
Mr. T.V. Ramanan, ... Member (A)

1. B. Narayana  
S/o B. Krishnappa, Major.
2. M.P. Chakochan,  
S/o P. Chakochan, Major,
3. K.V. Muralidhar Nair,  
S/o B. Krishna Nair, Major.
4. B.S. Vittal Rao,  
S/o C.R. Srinivasa Rao, Major.
5. C.A. Dexter,  
S/o Paschal, Major.
6. S. Nagaraja,  
S/o S. Shamanna, Major.

All are working as Station  
Masters, Grade-I, Southern  
Railway, Bangalore Division,  
Bangalore.

... Applicnats.

(By Advocate Shri M. Raghavendrachar)

v.

1. Union of India  
represented by Secretary,  
Railway Board, New Delhi.
2. General Manager,  
Southern Railway, Madras.
3. The Divisional Railway Manager,  
Bangalore Division, Bangalore.

4. M. Namalvar

5. M. Dorairaj

6. M. Selvaraj.

7. K. Jayapal,

8. M. Doraiswamy,

9. D. Keshavan,

10. R. Christoper,

11. R. Gandhi,

12. D. Thiagarajan,

13. M. Nagabhusan,

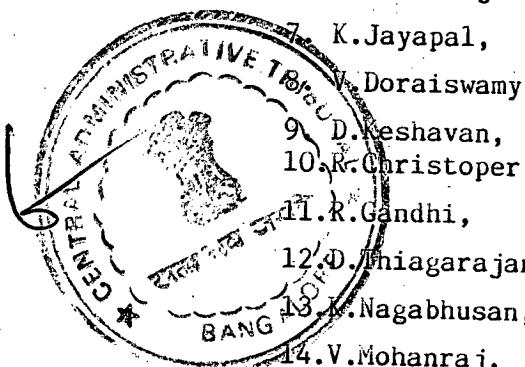
14. V. Mohanraj,

15. P. Krishnamurthy

16. K. Ramaiah,

17. L. Papanna,

... Respondents  
(Contd..)(



- 18.C.Krishnasamy,
- 19.M.H.Anil Kumar,
- 20.N.Chandrakanta,
- 21.P.Chathukutty,
- 22.V.Tharmarajan,
- 23.B.Santhanam,
- 24.A.R.Ramalingaswamy

All are majors working as  
Station Masters Grade-I,  
Southern Railway, Bangalore  
Division, Bangalore.

.. Respondents.

(By Standing Counsel Shri A.N.Venugopal for R1 to R3)

O R D E R

Mr.Justice P.K.Shyamsundar, Vice-Chairman:-

We have heard both sides. Shri A.N.Venugopala Gowda, learned Standing Counsel for the Railways tells us that the judgment of this Tribunal which is the basis of the claim made on behalf of the applicant has since been stayed by the Supreme Court in unnumbered Special Leave Petition of 1993 (CC 22395) which reads -

Delay condoned.

Leave granted. Interim stay of the impugned order of the Tribunal in the meanwhile."

In that situation, we think it appropriate to dispose of this application finally directing the respondents to take up and consider the claim of the applicant for the reliefs sought for herein in the light of the judgment of the Supreme Court in the aforesaid S.L.P to the extent the rights of the applicant are covered by that judgment. No costs.

TRUE COPY  
12/94  
S. Chetan  
SECTION OFFICER  
CENTRAL APPELLATE TRIBUNAL  
ANDhra PRADESH  
BANGALORE

Sd/-  
MEMBER(A)

Sd/-  
VICE-CHAIRMAN